

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd.

....Appellant

Vs.

CCI

....Respondent

Present:

For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Abdullah Hussain, Ms. Kanika Nayar, Ms. Nidhi Singh, Ms. Perna Parashar, Mr. Soham Kumar and Mr. Saksham Dhingra, Advocates.

For Respondent: Mr. Samar Bansal and Mr. Devahuti Pathak, Advocates

O R D E R

22.07.2019: Post this case on **14th August, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk